TO PROVIDE ELECTRICITY CONNECTIONS

***1725-** **SHRI MOHAN LAL BADOLI, MLA**: Will the Power Minister be pleased to state: -

whether it is a fact that the electricity connections to the residents of EWS Flats in housing project of TDI at village Nangal, Omaxe city, villages Kamaspur and Fazilpur have not been provided by the Government so far; if so, the reasons thereof togetherwith the time by which the electricity connections to the abovesaid residents are likely to be provided?

RANJIT SINGH, POWER MINISTER

Sir, A Statement is laid on the table of the house.

Statement laid on the table of the House with the reply to Starred Assembly Question No. *1725

Under policy of housing for Economically Weaker Sections (EWS) as notified by the Town & Country Planning Department, the Housing Board Haryana has constructed 2385 EWS flats in the licensed colony of TDI City Sonepat and 1739 flats in Omaxe City. Electricity connections could not be released by Uttar Haryana Bijli Vitran Nigam Limited (UHBVN) as the colonizer has not created the required electrical infrastructure even after giving repeated notices. As an interim measure, it has been decided that the Town & Country Planning Department will notify EWS flats constructed by Housing Board as separate scheme/entity for the purpose of electrification & separate electrical infrastructure will be created by Housing Board Haryana. The expenditure so incurred by Housing Board will be recovered by the Town & Country Planning Department from the colonizers. The Town & Country Planning Department vide their order dated 12.03.2022 has notified the EWS plots transferred to Housing Board as separate entity for the purpose of electrification. After the creation of electrical infrastructure by Housing Board, individual connections will be released by UHBVN to EWS plot holders.

EXECUTIVE SUMMARY

- The Town & Country Planning Department notified a policy on 17.5.2018 as updated from time-to-time for earmarking & allotment of plot/flat for economically weaker section (EWS) in the licensed colonies.
- As per policy, the developer is required to reserve 20% of residential plots and 15% of residential flats for EWS category in every licensed colony. Thereafter, Housing Board constructs the flat and allot to the eligible allottees at a very low price as decided by the Government.
- The required infrastructure and services including electrical infrastructure is to be created by the developer.
- 9607 EWS flats has been constructed by Housing board in various colonies across state by 11 Developers.
- Several developers are on default in creation of required internal and external infrastructure for releasing electricity connections and further wherever infrastructure is created, even there the developers are not releasing the connection.
- For providing connections and resolving the issue, it has been decided that the Town and Country Planning Department without issuing separate license shall notify these EWS plots in various licensed colonies **<u>as separate scheme/entity for the purpose of electrification only.</u>** The Town & Country Planning Department vide their order dated 12.03.2022 has notified the EWS plots transferred to Housing Board as separate entity for the purpose of electrification.
- For time being as an interim arrangement for providing electricity connection wherever there are deficiencies in electrical infrastructure or additional infrastructure is required, all such required expenditure will be undertaken by Housing Board.
- Thereafter, the individual connections to allottees will be released by the DISCOMs.
- All such expenditure incurred by Housing Board is recoverable from the colonizers and Town & Country Planning Department will take necessary action for the recovery of the same from concerned colonizer.

बिजली कुनैक्शन उपलब्ध करवाना

***1725. श्री मोहन लाल बडौली, एम०एल०ए० :** क्या बिजली मंत्री कृपया बताएंगे कि क्या यह तथ्य है कि गांव नांगल, ओमेक्स सिटी, कामसपुर तथा फाजिलपुर में टी.डी.आई. के आवासीय योजना में ई.डब्ल्यू.एस. फ्लैटों के निवासियों को सरकार द्वारा बिजली कुनैक्शन अब तक नहीं दिए गए; यदि हां, तो उसके क्या कारण हैं तथा उपरोक्त निवासियों को बिजली कुनैक्शन कब तक दिए जाने की संभावना है ?

रणजीत सिंह, बिजली मंत्री

श्रीमान, विवरण सदन के पटल पर प्रस्तुत है।

तारांकित विधानसभा प्रश्न संख्या *1725 के उत्तर सहित विवरण सदन के पटल पर प्रस्तुत है।

टाउन एंड कंट्री प्लानिंग विभाग द्वारा यथा अधिसूचित आर्थिक रूप से कमजोर वर्गों (ईडब्ल्यूएस) के आवास पॉलिसी के तहत, हाउसिंग बोर्ड हरियाणा ने टीडीआई सिटी सोनीपत की लाइसेंस प्राप्त कॉलोनी में 2385 ईडब्ल्यूएस फ्लैट और ओमेक्स सिटी में 1739 फ्लैटों का निर्माण किया है। उत्तर हरियाणा बिजली वितरण निगम लिमिटेड (यूएचबीवीएन) द्वारा बिजली कनैक्शन जारी नहीं किए जा सके क्योंकि बार–बार नोटिस देने के बाद कॉलोनाईजर ने आवश्यक बिजली ढ़ांचा भी नहीं बनाया है। एक अंतरिम उपाय के रूप में, यह निर्णय लिया गया है कि टाउन एंड कंट्री प्लानिंग विभाग हाउसिंग बोर्ड द्वारा निर्मित ईडब्ल्यूएस फ्लैटों को विद्युतीकरण के उद्देश्य से अलग योजना/इकाई के रूप में अधिसूचित करेगा और अलग बिजली बुनियादी ढांचे का निर्माण हाउसिंग बोर्ड हरियाणा द्वारा किया जाएगा। हाउसिंग बोर्ड द्वारा किये गये ऐसे खर्च की वसूली टाउन एंड कंट्री प्लानिंग विभाग द्वारा कॉलोनाईजरों से की जायेगी। टाउन एंड कंट्री प्लानिंग विभाग ने अपने आदेश दिनांक 12.03.2022 के तहत विद्युतीकरण के उद्देश्य के लिए एक अलग इकाई के रूप में हाउसिंग बोर्ड को ट्रांसफर किए गए ईडब्ल्यूएस प्लॉटों को अधिसूचित किया है। हाउसिंग बोर्ड द्वारा बिजली बुनियादी ढांचे का निर्माण करने के बाद, यूएचबीवीएन द्वारा ईडब्ल्यूएस प्लॉट धारकों को व्यक्तिगत रूप से कनैक्शन जारी किए जाएंगे।